

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Assigning of additional charge of the Court of Fast Track Court (POCSO Cases), Jammu.

ORDER

No: 450 of 2023/RG

Dated: 01.04.2023

In the interest of administration of justice and in view of the retirement on superannuation of Shri Syed Sarfaraz Hussain Shah, District Judge, who was posted as Presiding Officer, Fast Track Court (POCSO Cases), Jammu, the additional charge of the said Court is hereby assigned to the Fast Track Court, Jammu, till such time, the suitable officer is posted in the concerned Court.

By Order.


(Permod Kumar)

Additional Registrar (Adm.)

No: 16410-20 /RG/GS

Dated: 01.04.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Administrative Judge, District Jammu.
..... for kind information of their Lordships.
3. Principal District & Sessions Judge, Jammu.
4. Presiding Officer, Fast Track Court, Jammu.
..... for information & necessary action/compliance.
5. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
6. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
7. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh for information and necessary action.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Order File.


Additional Registrar (Adm.)